

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 14<sup>th</sup> NOVEMBER, 2023, 10:30 A.M.**  
 CP (IB) No. 34/CB/2021, IA (IB) No. 283/CB/2023

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	State Bank of India -Vs- ARSS Infrastructure Projects Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Joy Saha, Sr. Adv.  
 Mr. Sahasransu Sourav, Adv.

For Respondent (s)

Mr. Jishnu Choudhury, Sr. Adv.  
 Mr. Shantanu Das, Adv.  
 Mr. R. Acharya, Adv.

**ORDER**

**IA (IB) No. 283/CB/2023:**

This is an application filed by the Resolution Professional for approval of the resolution plan. This application is filed in pursuance of the Hon'ble NCLAT order passed in Company Appeal No. 514 of 2023, dated 09.08.2023. Ld. Sr. Counsel Mr. Joy Saha appears on behalf of the Resolution Professional. Ld. Sr. Counsel Mr. Jishnu Choudhury appears on behalf of the Successful Resolution Applicant. Matter part heard in perspective of the RP. For continuation of hearing, list it on 22.11.2023. Being NCLAT direction matter, list it high on Board.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**